

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.109
IB-162/(ND)/2020

IN THE MATTER OF:

Vikas Mittal

....OPERATIONAL CREDITOR

Vs.

Odeon Builders (P) Ltd & Ors.

....CORPORATE DEBTOR

SECTION :

U/s. 9 IBC, 2016

Order delivered on 15.3.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC

: Mr. A.K. Babbar & Mr. Surinder Kr, Advocates

For the Respondent/CD

:

For the Intervener

:

ORDER

The record of the Petition is not available on the DMS Portal. Therefore, the Counsel for the Operational Creditor is directed to upload the petition along with documents on the DMS Portal within a week.

List the matter on 24.3.2021.

— Sd —

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

— Sd —

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit